

No.Sr.Civil Judge/CJM/Reader/2020- Dt.04-5-2020
Office of the Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.

OFFICE ORDER

In obeisance of orders passed by Hon'ble High Court of H.P., Shimla, vide order No. **HHC/RG/C-19/2020-0**, dated **16.04.2020** and also in view of imposition of curfew/prohibitory orders under Section **144** of Cr. P.C. as imposed by the Ld. District Magistrate, Sirmaur at Nahan, vide its order No. **Peshi-II-23 (106)/2020-151357**, dated **24.03.2020** and continued further vide **Order No.Peshi-II23(106)2020-** dated **3rd May, 2020**, for the purpose of better enforcement of social distancing measures to prevent community transmission of dreaded pandemic Corona Virus (COVID-19), the cases fixed before this Court on 04-5-2020 shall be taken up for effective hearing on 29-6-2020.

^{SJ}
(Partap Singh Thakur),
Senior Civil Judge-cum-CJM,
Sirmaur Distt. at Nahan,HP.

ENDST. No. As above

2167

Dated 4-5-2020

Copies for information and necessary action forwarded to:

1. Ld. District & Sessions Judge, District Sirmaur at Nahan.
2. Ld. Addl. Distt.&Sessions Judge, District Sirmaur at Nahan.
3. Ld.Civil Judge-cum-JMIC, Nahan, Distt. Sirmaur at Nahan.
4. The Ld.Superintendent of Police, Sirmaur Distt. at Nahan.
5. Presidents, Bar Associations, Nahan, Paonta Sahib, Rajgarh & Shillai, through WhatsApp.
6. The Ld. A.P.P. of this Court through WhatsApp.
7. Reader/Ahlmads of this Office.
8. Assistant Programmer/System Assistants office of Ld. District and Sessions Judge, Sirmaur at Nahan with a request to upload this office order on the website of this civil and Session Divn for information of the general public.
9. All the other officials of this Court through WhatsApp for compliance.
10. Notice board of this Court.

(Partap Singh Thakur),
Senior Civil Judge-cum-CJM,
Sirmaur Distt. at Nahan, H. P.